

**Facilities to Underground Naga Delegation to meet Mr. Phizo in U.K.**

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- \*1. Shri Hem Barua:  
 Shri Sarvendranath Dwivedy:  
 Shri Yashpal Singh:  
 Shri S. C. Samanta:  
 Shri Mohan Swarup:  
 Shri P. K. Deo:  
 Shri K. P. Singh Deo:  
 Shri D. N. Deb:  
 Shri R. S. Vidhyarthi:  
 Shri Ram Kishan Gupta:  
 Shri Madhu Limaye:  
 Dr. Ram Manohar Lohia:  
 Shri S. M. Banerjee:  
 Shri George Fernandes:  
 Shri Atam Das:  
 Shri Mohsin:  
 Shri K. N. Pandey:  
 Shri E. Barua:  
 Shri C. C. Deoni:  
 Shri D. N. Patodia:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Underground Naga leaders have approached Government with the request to allow them to send a deputation to London for consultations with Mr. Phizo on the political set-up of Nagaland under negotiation at present;

(b) if so, whether they have approached for special facilities with respect to this contemplated visit; and

(c) what they are and also the reaction of Government thereto?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) and (c). The Underground Nagas have approached the Government of India for passport and foreign exchange facilities to enable two of their representatives to visit London for consultation with Mr. A. Z. Phizo.

The Government of India have agreed to provide the facilities on their filling in the application forms as Indian nationals.

**Mr. Phizo's visit to U.S.A.**

- \*22. Shri Bibhutji Mishra:  
 Shri K. N. Tiwary:  
 Shrimati Tarakeshwari Sinha:  
 Shri Onkar Singh:  
 Shri D. N. Patodia:  
 Shri D. C. Sharma:  
 Dr. Ramon Sen:  
 Shri Yashpal Singh:  
 Shri S. C. Samanta:  
 Shri Madhu Limaye:  
 Shri S. M. Banerjee:  
 Dr. Ram Manohar Lohia:  
 Shri George Fernandes:  
 Shri N. K. Laskar:  
 Shri S. Supakar:  
 Shri Ljadhhar Koteki:  
 Shri Sidheshwar Prasad:  
 Shri R. S. Vidhyarthi:  
 Shri P. K. Deo:  
 Shri K. P. Singh Deo:  
 Shri Dhirendranath:  
 Shri N. S. Sharma:  
 Shri Sharda Nand:  
 Shri Brij Bhushan Lal:  
 Shri A. B. Vajpayee:  
 Shri J. H. Patel:  
 Shri Hukam Chand  
 Kachwal:  
 Shri Bharat Singh Chauhan:  
 Shri Ram Singh Ayarwal:  
 Shri Mohan Swarup:  
 Shri E. Barua:  
 Shri P. Parthasarathy:  
 Shri C. K. Bhattacharyya:  
 Shri Manbihal J. Patel:  
 Shrimati Sharda Mukerjee:  
 Shri Rameshwara Rao:  
 Shri Tridib Kumar Chaudhuri:  
 Shri A. K. Gopalan:  
 Shri P. Gopalan:  
 Shri F. Ramamoorthy:  
 Shri K. N. Pandey:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Mr. A. Z. Phizo recently visited U.S.A.;

(b) if so, the purpose of his visit;

(c) whether Government have received any report of his activities in U.S.A.; and

(d) if so, the action taken by Government thereon?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir,

(b) and (c). Mr. A. Z. Phizo has been issued with a temporary visitors visa by the Government of the U.S.A. to visit New York for Medical treatment. Mr. Phizo has, however, in an interview published in the *New York Times* dated the 17th April, 1967, said that he had come to the U.S.A. to "seek support for Independence of Naga State from India."

(d) The Government of India have taken up the matter with the U.S. Government, who have conveyed an assurance that the United States Government will not extend any assistance or support to Phizo to indulge in political or other activities directed against India.

Shri Hem Barua: Since Mr. Phizo is a foreign national by virtue of his accepting the British citizenship on November 6, 1961, since Mr. Phizo is a refugee from Indian justice and since he has almost fizzled out in London, why is it that the Government propose to allow a section of the underground Naga leaders to contact a man who is a foreign national and at the same time conduct talks here with the Naga underground for a peaceful settlement of the problem? The two things do not go together. Will the Minister explain the position?

Shri M. C. Chagla: Fortunately or unfortunately, Mr. Phizo has some influence over the Naga underground.

Shri Nath Pal: Why don't you call him here?

Shri M. C. Chagla: We felt that if we gave facilities to these two persons to have a talk with Mr. Phizo, it may help the peace talks which we are carrying on with the Naga underground.

Shri Hem Barua: You gave facilities to Mr. Yelley, Mr. Phizo's brother, to visit London and have discussions with him. Mr. Yelley came back and said that Mr. Phizo's ideas about

Nagaland becoming independent remained the same. After that, why do you propose to send a second delegation to London? I do not understand it.

Shri M. C. Chagla: We have done it under strict conditions. The visa is for two weeks. It is only endorsed for London and we have insisted that they should go as Indian nationals on Indian passport. We have taken all precautions to see that they go as Indian nationals. If they want to have a talk, we thought, it might help the peace talks if we allow them to have a discussion with somebody in whom they have got confidence....

Shri Hem Barua: It has been reported that two groups of Naga hostiles have already gone to China to collect arms and ammunitions and to receive training in guerilla warfare. This shows that the diabolical hand of China, which we have been suspecting for a long time, is pronounced today. Whatever that might be, may I know whether the Government have told pointblank the underground Naga leaders who have come to Delhi for talks with the Prime Minister, "Either you talk or you fight. The two things—talks for a peaceful solution of the Naga problem and sending batches of Nagas to foreign countries—cannot go together." Why don't Government say like this?

Shri M. C. Chagla: I entirely join in the strong language he has used with regard to China's diabolical hand in what has been going on. But my hon. friend will bear in mind that our assessment is that a large majority of Naga underground do not support these activities.

Shri Hem Barua: Not a single Naga underground leader has openly condemned those people who have gone to China to collect arms.

Shri M. C. Chagla: We feel that there is a very small minority which has taken to violent means and our hope, prayer and expectation is that even the small minority will be won over to peaceful methods.

**Shri Hem Barua:** The reply is not at all clear.

**Mr. Speaker:** Shri Dwivedy.

**Shri Hem Barua:** He says that he hopes that the minority section will be won over. Who is going to win them over?

**Mr. Speaker:** I have called Mr. Dwivedy.

**Shri Surendranath Dwivedy:** Before I put a question, I want the Government to clarify whether the underground Naga leaders with whom we are negotiating have completely dissociated themselves with the activities of these two groups of Nagas who have brought arms from China. I would like to know at what stage the present negotiation is and whether the underground Naga leaders have completely abandoned the idea of separation from the Indian Union. I also want to know whether they are now negotiating as to what sort of liberalisation can be given to them under the Indian Constitution. Am I to understand that negotiations have reached this stage?

**Shri M. C. Chagla:** As the hon. Member knows, the talks have not come to an end. We had a series of talks. In every one of these talks the Prime Minister has emphasised that the future of Nagaland must be with India, that they will get the autonomy they require, that they will have the cultural freedom, and the best that can happen to them is to remain within India. The talks have not reached a stage when I can say that there is any crystallisation of the ideas as far as the underground Nagas are concerned. But, as Shri Barua says, if the alternative is between talking and shooting I think, in a democracy, we must carry on the talks as long as we can before we resort to shooting.

**Mr. Speaker:** The Minister may answer the first part of the question, whether the underground Nagas have condemned those people who have brought arms from China.

**Shri M. C. Chagla:** The very fact that the underground Nagas come and talk with our Prime Minister....

**Shri Hem Barua:** Have they condemned those people?

**Shri M. C. Chagla:** They have not publicly condemned them, but implicit in their talks with the Prime Minister is a condemnation of their movement, because we have an agreement with them on suspension of operations and they have represented to us that they are loyal to that agreement.

**Shri Surendranath Dwivedy:** Sir, are you satisfied with the answer?

**Shri Hem Barua:** This is a very vague reply.

**Shri Surendranath Dwivedy:** The simple question is whether they have condemned their activities and disowned their association with them.

**Shri M. C. Chagla:** I have said that publicly they have not. I have not seen any public statement to that effect.

**Shri Surendranath Dwivedy:** What does he mean by saying: "publicly they have not"? Have they done it privately? When they met the Prime Minister have they said so privately? Let us have a reply from the Prime Minister.

**The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi):** As we have repeatedly said in the House, these are very delicate talks and anything that goes out will have its effect. Even people's lives are threatened. Some time ago, Professor Mukerjee had also pointed this out, after his own visit to these areas. We must understand that they themselves are not in a position to say many things until the talks have crystallised further. Now, they are going to England because they feel it is important to have first-hand information, to know Mr. Phizo's views.

**Shri Hem Barua:** They know the views already. I have made a reference to that effect.

**Shrimati Indira Gandhi:** Last time when we discussed this matter, I think we came to the conclusion that we should give more time to settle the problems.

**Shri Hem Barua:** How long?

**Shrimati Indira Gandhi:** However long it takes. As the Minister of Foreign Affairs said just now, it is important that something should be decided by negotiation rather than by fighting. If that needs more time, we have to give more time. There is no doubt that during this time we have been able to win over more and more people, specially of the public. If public opinion grows to this effect that peace is good for them and therefore they do not want fighting, then the Naga public can also exert pressure on these underground Nagas.

**Shri Surendranath Dwivedy:** Excuse me, Sir, for interrupting the Prime Minister. Have they privately told the Prime Minister that they condemn the activities of the two groups of Nagas who are receiving arms from China? That she should make clear. She is completely silent on that point. The Minister of Foreign Affairs said that they have not publicly said so. Have they privately told the Prime Minister?

**Shrimati Indira Gandhi:** I am not prepared to discuss what they have privately told me.

**Shri Hem Barua:** Sir, I rise to a point of order. Here is our Prime Minister who says that she is not prepared to disclose private talks whereas the Foreign Minister took shelter under private talks. How do you compromise between the two?

**Mr. Speaker:** There is no point of order.

**Shri M. L. Sondhi:** London is the last place for private talks.

**श्री यशपाल सिंह :** सरकार ने यह साफ नहीं किया कि फौजो ब्रिटिश सरकार से

पासपोर्ट लिये बगैर ग्रेट ब्रिटेन और अमेरिका कैसे चले गये। हमारा पासपोर्ट उन के पास नहीं है। बजाय इस के कि हम ग्रेट ब्रिटेन से मांग करते कि वह हमारे चोर को वापस करें, सरकार ने उन से मश्विरा करने के लिये एक टीम और भेज दी है। यह इन्सल्ट टु इन्जरी नहीं है तो और क्या है ?

**Shri M. C. Chagla:** He has a British passport. He got visa from the United States. We protested against this visit. We said that this was merely an excuse, that he could get medical attention in England and that it was not necessary for him to go to the United States for medical treatment. We were assured by the United States that they would not assist Mr. Phizo in any activities hostile to India.

**श्री यशपाल सिंह :** मैंने कहा है कि जब वह भारत सरकार से पासपोर्ट लिए बगैर इंग्लैण्ड को चले गए हैं तो हमारे मुल्जिम हैं या नहीं ?

**Shri M. C. Chagla:** I know the circumstances under which Mr. Phizo went to England. He has a British passport. He made a proper application and visa was granted by the United States. We are not going into the past history. As far as his going to the United States is concerned, as I said, we made the strongest protest to the United States that they should not assist him to carry on any activities hostile to India.

**Shri S. C. Samanta:** May I know whether special facilities were asked for from the Nagaland Cabinet and, if so, what was the reaction of the Nagaland Cabinet?

**Shri M. C. Chagla:** As far as I know, the Nagaland Cabinet was not opposed to our suggestion that these two people should be sent under the circumstances which I have described, namely, for a short trip.

**Shri Hem Barua:** You did not consult them at all. You did not ask the Nagaland Cabinet at all.

**Shri M. C. Chagla:** That is not correct.

**Shri Hem Barua:** That is absolutely correct.

**श्री अरुण बिहारी बाजपेयी:** क्या यह सच नहीं है कि बागी नागाओं के साथ लड़ाई बन्द करने का जो समझौता हुआ है उस समझौते के अन्तर्गत बागी नागाओं का बिना हथियारों के चीन या पाकिस्तान जाना रोका नहीं गया है और इसी की धाड़ में कर बागी नागा सैनिक मिसाल लेने के लिए चीन और पाकिस्तान आते हैं, वापिस चले जाते हैं? मैं जानना चाहता हूँ कि क्या जो युद्ध विराम समझौता हुआ है उसकी इस कमी को दूर करने का सरकार विचार करेगी?

**Shri M. C. Chagla:** As the hon. Member knows, there is an agreement known as suspension of operations agreement. Under that agreement, there has got to be suspension of operations. Naga undergrounds are not supposed to import arms or go out.....

**Shri Hem Barua:** Is it a unilateral agreement?

**Shri M. C. Chagla:** I admit there has been a violation of that agreement. We have protested against that; we have drawn the attention of the responsible authorities to this. But, as the Prime Minister pointed out, unfortunately, there is a minority—we have to admit that—today which is not loyal to this agreement. Our whole attempt is to win over this minority to the larger majority which wants peace within our country.

**श्री अरुण बिहारी बाजपेयी:** मेरे मदान का जवाब नहीं दिया गया है। मैंने पूछा है कि जब नागा लोग, चीन गए तब बागी नागाओं के एक प्रबन्ध ने इस बात का दावा किया था कि जो सस्परेशन आफ् धापरेशन

हुआ है उसके अन्तर्गत बागी नागाओं का चीन या पाकिस्तान जाना मना नहीं है, उनका वहाँ से हथियार लाना मना है? मैं जानना चाहता हूँ कि क्या सरकार ने इस चीज का परीक्षण कराया है कि जो समझौता हुआ है उस में कोई कमी है जिस कमी का लाभ उठा कर नागा चीन और पाकिस्तान जाते हैं?

**Shri M. C. Chagla:** No, Sir. Under the agreement, it is not open to the underground Nagas to go to China or Pakistan, arm themselves, return to India and use the arms against our country. That is obvious.

**Shri P. K. Deo:** While appreciating that the Naga problem should be solved in a peaceful way—if, at all, any special status has to be given to Nagaland, it will be within the framework of the Constitution—may I know how far the Government's permission to these Naga rebels to go all the way to London and have parleys with Mr. Phizo whose intentions are quite obvious and who still claims independence for Nagaland, is consistent with their earlier stand and how far this handling of the Nagaland problem by the Ministry of External Affairs, even though it is an domestic problem which should be handled by the Ministry of Home Affairs, is consistent with the stand of the Government?

**Shri M. C. Chagla:** Answering the second part of the question first, I may say that we had a debate on Nagaland and I had pointed out that it was at the instance of the Nagaland Cabinet that the External Affairs Ministry continues to have the subject of Naga problem. We wanted to hand it over to the Home Ministry, but the Nagaland Cabinet asked us, at least for some time to keep the subject with the External Affairs. We had no desire to keep a subject which strictly belongs to the Home Ministry. I agree that it is a domestic problem; Nagaland is a part of India and strictly it should be administered by the

Home Ministry. But it was at the instance of the Nagaland Cabinet that the External Affairs Ministry continues to have this subject.

With regard to the first part, I have already given the answer.

**Shri D. C. Sharma:** There is a democratic Government in Nagaland which has a Chief Minister and a Council of Ministers, and naturally it is with them that we have to hold talks. May I know what advantages the Government of India have reaped all these months by talking with these splinter groups which take advantages of our conciliatory policy and which get help not only from their own people illegally but also from foreign countries? Has not the time come when we should recognise fully, unreservedly and unequivocally the Government of Nagaland and not talk with these secessionists?

**Shri M. C. Chagla:** We have always recognised the Nagaland Government as the duly constituted Government of that State, but as the Prime Minister explained, 5 or 6 rounds of talks have shown that there is a possibility of these underground Nagas being converted to a point of view which, I think, is the only right point of view, that they should remain in India and should be happy and contented in our country.

**श्री मधु लिमबो :** क्या सरकार का इस बात को ध्यान ध्यान गया है कि इस वक्त चार विदेशी शक्तियां नागा प्रदेश में धीरे धीरे प्रवेश करने में समर्थ हैं और इनकी मदद से नागा प्रदेश को बहाल करने में मदद कर रही हैं, समर्थन, बिटन, विदेशी पादरी और चीन ? मैं जानना चाहता हूँ कि इस हस्तक्षेप के प्रति हम क्या कभी नागा विद्रोहियों के साथ समझौता प्रयास कर सकते हैं ?

**Shri M. C. Chagla:** As I said, we must hope and pray that we will. I cannot say more. We are trying and the hope.....

**श्री मधु लिमबो :** हस्तक्षेप के प्रति हुए ।

**Shri M. C. Chagla:** I know the difficulties; I know the pressures put on the underground Nagas; I know the interest that certain foreign countries have in keeping up the trouble between Nagaland and us. But we must go on trying. What is the alternative to that?

**श्री शिव नारायण :** क्या भारत सरकार ने मि० फिरोज को भावुकता दिखाने का प्रयास किया है और यदि किया है तो क्या क्यों अपनी टीम भेज कर उससे बात करते हैं ?

**Shri M. C. Chagla:** It has nothing to do with this question because if he comes here and commits any offence, he will be tried for it. Just now he is in the safe surroundings of the United Kingdom and the United States. So, we have no control over his activities.

**Mr. Speaker:** Qn. 2.

**Shri Bal Raj Madhok:** On a point of order.

**Mr. Speaker:** I have gone to the next question.

**Shri Nath Patil:** We did not follow your precept very clearly.

**Mr. Speaker:** I have called from here also. Your Party has put two or three questions.

**Shri Hem Barua:** During Question Hour, we should not go by party considerations.

**Mr. Speaker:** Just now I was told in the Chamber that we should go by Party considerations also. Anyway I am discussing it at 4 O' Clock.

**Shri Bal Raj Madhok:** I want to say this, This question has been asked in different sessions and if the Government has no answer to give or has no information to give and has simply to evade the issue, why should this question be admitted at all? Let it not be admitted.

Mr. Speaker: Wherever the answer is not satisfactory, we can have a discussion later on; on some motion or something, we can certainly have a discussion. One more supplementary is not going to solve the problem any way. Qn. 2.

#### Repatriation of Dr. Dharma Teja

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- \*2. Shri S. M. Banerjee:  
 Shri Hem Barua:  
 Shri Surendranath Dwivedy:  
 Shri Madhu Limaye:  
 Shri Atal Bihari Vajpayee:  
 Shri Bal Raj Madhok:  
 Shri Siddheshwar Prasad:  
 Shri R. S. Vidyarthi:  
 Shri Ram Kishan Gupta:  
 Shri Indrajit Gupta:  
 Shri Vasudevan Nair:  
 Shri C. Janardhanan:  
 Shri K. Anrudhan:  
 Shri Vishwanatha Menon:  
 Shri Umaanath:  
 Shri K. M. Abraham:  
 Shri C. K. Bhattacharyya:  
 Shri Baburao Patil:  
 Shri K. N. Pandey:

Will the Minister of External Affairs be pleased to state:

(a) whether Government have received any communication from the U.S. authorities regarding the repatriation of Dr. Dharma Teja at present in U.S.A.;

(b) if so, the nature thereof; and

(c) the further steps Government propose to take to bring Dr. Dharma Teja back from that country?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) No, Sir.

(b) Does not arise.

(c) The Proceedings in India against Dr. and Mrs. Teja in connection with their extradition have been completed and action is now being taken for institution of extradition proceedings against them in New York.

Shri S. M. Banerjee: May I know whether it is a fact that action has not been taken so expeditiously in this matter because Dr. Teja has got influence on some of the Cabinet Ministers including the Prime Minister, and if so, what positive steps Government contemplate to take to confiscate his property in India so that he could come back?

Shri Surendra Pal Singh: It is not correct to say that no action has been taken by the Government of India. In fact, we have taken action. Extradition proceedings have been instituted against him. As regards his property etc. I have no information about that.

Shri S. M. Banerjee: I would like to know whether it is a fact that Dr. Dharma Teja has got a huge amount of money in the foreign banks abroad and that is one of the reasons why he is not keen on coming back to India at all, and if so, what steps Government would like to take to freeze his money in the foreign banks and get it back.

Shri Surendra Pal Singh: These extradition proceedings have been instituted against him for this very purpose. If we succeed in this case and succeed in getting him back to India, he will have to come back here and face the trial and he will have to defend himself against the charges levelled against him. If ultimately we succeed, a way will be found for making recovery from his various assets all over the world.

Shri S. M. Banerjee: My question has not been answered. My question is whether he has money in the foreign banks and whether Government have any knowledge of that. Does the hon. Minister accept that or not?

Shri Surendra Pal Singh: I have no information about that; I have no information about his assets in the foreign banks. This question may be addressed to the Ministry concerned.

Shri Hem Barua: Is it a fact that the original exit out of this country of